Annexure - 7

	3	2	-	SI. No.	
	Collector of Stamps - 3 Mumbai	ne Tax rtment -	Department of Goods and Service Tax - Pune	Details of Claimant  Department Governi	
	Government of Maharashtra	Government of Maharashtra	Government of Maharashtra	Government	Name of the C
Total=	26-11-24	19-09-24	26-08-24	Date of Receipt	orporate Debtor : Tricom Fr
81,306,626	18,583,596	46,741,514	15,981,516	Amount Claimed	Name of the Corporate Debtor: Tricom Fruit Products Limited, Date of List of Operational Cree Details of Claim Received Details
/0,20/,133		Operal Credit (Gove 46,741,514 Dues)	12,882,025	Amount of Claim Admitted	Products Limite List of Operat
	or rnment	or rnment	1 7	Nature of Claim	oducts Limited, Date of Commencement of CIRP List of Operational Creditors (Government Dues) Details of Claim Admitted
	Not Applicable	licable	licable	Amount covered by guarantee	Date of Commencement of al Creditors (Government Details of Claim Admitted
	Not Not Applicable	Not Applicable	Not Applicable	Whether Related Party?	nt of CIRP: nent Dues) itted
		Not Applicable	Not Applicable	% of Voting Share in CoC	13/08/2024,
i	Not Not Applicable	Not Not Applicable Applicable	Not Not Not Applicable Applicable Applicable Applicable	Amount of Contingent Claim	f Commencement of CIRP: 13/08/2024, List of Creditors as on: 03/01/2025  ditors (Government Dues)  s of Claim Admitted  Amount of Amount
	Not Applicable	Not Not Applicable	Not Applicable	Any Mutual Dues, that may be Set-	ditors as on: Amount of
	Not Applicable	Not Applicable	Not Applica	of Claim not Admitted	03/01/2025
	Amount of Claim Under Verification  3,099,491				
		Remarks, if Any			

